

RAJYA SABHA

Wednesday, the 22nd March, 2017/1st Chaitra, 1939 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

REFERENCE BY THE CHAIR

World Water Day

MR. CHAIRMAN: Hon. Members, today, the 22nd of March, is World Water Day, a day celebrated every year highlighting a specific aspect of fresh water. This year the day is dedicated to the theme 'Waste Water' which will serve to highlight waste water as a valuable resource and its safe management as an efficient investment in the health of humans and eco systems. The day serves as a unique occasion to remind everybody to reduce the usage of fresh water and treat and reuse waste water for irrigation purposes in agriculture, for cooling systems in industries and for the creation of green spaces in our homes and cities. The theme is very much relevant for our country in the current scenario where climate change and burgeoning urban population is gradually depleting the ground water tables and indiscriminate release of effluents and untreated waste water is polluting our fresh water resources.

I hope the entire House will join me in supporting the conservation of fresh water resources for the availability of sufficient potable water for all and increase water recycling for the preservation of this valuable natural resource for our future generations.

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of Labour and Employment

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (4) of Section 95 of the Employees' State Insurance Act, 1948:—

- (1) G.S.R 1166 (E), dated the 22nd December, 2016, publishing the Employees' State Insurance (Central) Third Amendment Rules, 2016.

- (2) G.S.R 62 (E), dated the 20th January, 2017, publishing the Employees' State Insurance (Central) Amendment Rules, 2017.

[Placed in Library. For (1) and (2) See No. L.T. 6624/16/17]

- II. A copy (in English and Hindi) of the Ministry of Labour and Employment, Notification No. S.O. 251 (E), dated the 25th January, 2017 adding the 'services in the Bank Note Paper Mill India Private Limited, Mysore, Karnataka' to the First Schedule of the Industrial Disputes Act, 1947 after item 31 thereof, under sub-section (5) of Section 38 of the Industrial Disputes Act, 1947.

[Placed in Library. See No. L.T. 6719/16/17]

[MR. DEPUTY CHAIRMAN *in the Chair*]

Report and Accounts (2015-16) of ONGC, New Delhi and OIL, Assam and related papers

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 6626/16/17]

- (ii) (a) Fifty-seventh Annual Report and Accounts of the Oil India Limited (OIL), Assam, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6625/16/17]